

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/62/(IB)/2017  
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA  
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. MR. P. H. ARVINDH PANDIAN PETITIONER

M. A. LAI

**ORDER**

Counsels for both the parties are present and prayed that the matter may be fixed for the arguments of the Respondent at 02.30 P.M. on 26.07.2018. Put up on 26.07.2018 at 02.30 P.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk